

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 117
(IB)-345(PB)/2019

IN THE MATTER OF:

Ms. Shweta Bansal

.... Applicant/petitioner

Vs.

Vardhman Estate and Developers Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code,2016.

Order delivered on 13.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Ms. Shweta Bharti, Ms. Nanki Arora,
Advs.

For the respondent

Mr. Prashant Katara, Mr. Plash Mittlal,
Advs.

ORDER

For order see, CP No. (IB)-650(PB)/2019.

13.02.2020
Aarti Makker